

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2488**

**TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2018/ SHRAVANA 17, 1940 (SAKA)**

**ESTABLISHMENT OF FORENSIC LABORATORY IN ANDHRA PRADESH**

**2488. SHRI T. G. VENKATESH:**

**Will the Minister of HOME AFFAIRS be pleased to state :**

**(a) whether Government has any proposal of establishment of forensic laboratory in the State of Andhra Pradesh, if so, the details thereof;**

**(b) the status of the proposal as of now and the reasons for the delay in setting up of the laboratory; and**

**(c) the steps being taken by Government for early setting up of forensic laboratory in the State?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): Under the umbrella scheme of Modernization of Police Forces, Government has approved a project for “Establishment of Forensic Laboratory in Andhra Pradesh” at Amaravati on 27<sup>th</sup> September, 2017 with a funding in the ratio of 60:40 between Central and State. The first tranche of Central funds has been released on 28<sup>th</sup> March, 2018. As per available information, Government of Andhra Pradesh has allotted 5 acres of land for constructing laboratory in Amaravati. Construction of the laboratory and procurement of laboratory equipment has commenced.**

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